

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri K.N. Sinha, Member**
- 3. Shri A.H.Jung, Member**

Petition No. 59/2005

In the matter of

Sharing of the Transmission Charges of 220 kV D/C Birpara-Salakati Transmission Line and associated sub-station at Birpara (ER) and Salakati (NER) as inter-regional assets between ER and NER.

And in the matter of

Bihar State Electricity Board, Patna
Vs

.....**Petitioner**

Power Grid Corporation of India Ltd., Gurgaon & Others

.... **Respondents**

ORDER

In the order dated 14.12.2005, the Commission had constituted a Bench with Shri Bhanu Bhushan, Member as the Presiding Officer to make appropriate recommendations to the Commission for its consideration and appropriate decision on the certain issues for adjudication regarding the status of 220 kV D/C Birpara-Salakati transmission. Shri Bhanu Bhushan, Member, has submitted his recommendations to the Commission by his order dated 14.2.2006. We direct that a copy of the said order dated 14.2.2006 be sent to the petitioner and the respondents, with a further direction that they may file their views/comments on the recommendations contained in the said order latest by 7.3. 2006.

2. List this petition on 9.3. 2006 for further directions.

**sd/-
(A.H.JUNG)
MEMBER**

**sd/-
(K.N.SINHA)
MEMBER**

**sd/
(ASHOK BASU)
CHAIRPERSON**

New Delhi, dated 21st February 2006